

Sl. No.	State	No. of IHHLs constructed
26.	Tamil Nadu	13000
27.	Telangana	10506
28.	Tripura	2175
29.	Uttar Pradesh	32874
30.	Uttarakhand	3521
31.	West Bengal	57699
TOTAL		488115

Reforms in Education Policy

†*15. SHRIMATI KANAK LATA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry has taken a decision to bring some reforms in education policy;

(b) if so, the details thereof;

(c) whether the matter has been discussed with the Central Advisory Board of Education or suggestions have been sought in this regard from other institutions/experts;

(d) if so, the details thereof; and

(e) whether some special persons and institutions have been accorded priority for bringing changes in the draft of education policy?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The National Policy on Education 1986, as amended in 1992, has been the guiding document for the policies of the Central Government in the education sector. In the last twenty years, the education scenario has seen substantive changes with many new challenges. The Government, therefore, proposes to formulate a New Education Policy aimed at meeting the existing and emerging challenges.

(c) to (e) No, Sir. It is in a preparatory stage.

Amendment in MGNREGA

*16. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government proposes to amend the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005;

†Original notice of the question was received in Hindi.